

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1832**  
(TO BE ANSWERED ON 03.07.2019)

**APPOINTMENT OF SPECIALISTS FROM PRIVATE SECTOR**

†1832. **SHRI SUSHIL KUMAR SINGH:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government proposes to start the process to induct 40 specialists from the private sector in the Government service;
- (b) if so, whether these specialists will be appointed on the posts of Deputy Secretary and Director;
- (c) whether the Government will examine the performance, integrity and qualification of such specialists before appointing them;
- (d) if so, the details thereof; and
- (e) whether the Government will complete the selection process of the said officers in the current year and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (e): Yes, Sir. Government has, from time to time, appointment some prominent persons for specific assignments in government, keeping in view their specialized knowledge and expertise in the domain area. NITI Aayog, in its three year Action Agenda, and the Sectoral Group of Secretaries (SGoS) on Governance, in its report submitted in February, 2017, have recommended for induction of personnel in the middle and senior management level in the Government with the twin objectives of bringing in fresh talent as well as augment the availability of manpower. Based on this, it has been decided, in principle, to appoint outside experts to 40 positions at Deputy Secretary/Director level.

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